## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.152/252/HDB/2017
NAME OF THE COMPANY	Eventsnow Private Limited
NAME OF THE PETITIONER(S)	Eventsnow Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lather now links	Ashut	9440509156	٢
M. Auku	Advard		MANZ

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr.'K. Lakshmi Narsimha and Shri M. Anil Kumar, Ld. Counsels for the Applicant Company Interim orders issued separately.

Member (J)

Binnu